

COURT NO. 29**THE HONOURABLE SRI JUSTICE CHALLA GUNARANJAN**

To be Heard on Tuesday The 21st day of July 2026(AFTER COMPLETION OF DIVISION BENCH WORK OR AT 04:15 PM, WHICHEVER IS EARLIER - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ADMISSION</u>					
1	CC/2536/2026 (WP/9681/2026) IA 1/2026 Dispense with Petition	LANKE VENKATA RAMANA (STUDENT) Vs S. SATYANARAYANA IAS	DEVALARAJU ANIL KUMAR		KRISHNA
2	CC/2554/2026 (WP/15606/2021)	KARAM SATYANARAYANA DORA Vs A. SURYA KUMARI	G V SHIVAJI		EAST GODAVARI
3	CC/2559/2026 (WP/6193/2025)	KOLUKULURI SAI TRINADH Vs Z. RAMESH	G V SHIVAJI		WEST GODAVARI
4	CC/2560/2026 (WP/12640/2026) IA 1/2026 Dispense with Petition	BUDIREDLA VEERA RAGHAVA KRISHNAMURTHY (STUDENT) Vs K. SUNITHA I.A.S.	SRIDHAR TUMMALAPUDI		EAST GODAVARI
5	CC/2564/2026 (WP/1270/2017)	GOLLA ESWARA JAGANNADHA RAJU Vs SMT. K.VETRI SELVI I.A.S.	M S R CHANDRA MURTHY		KRISHNA
6	CC/2565/2026 (WP/9756/2025) IA 1/2026 Direction Petition	SRI RAGHAVENDRA (T M) AIDED HIGH SCHOOL Vs THE STATE OF ANDHRA PRADESH	DEVI PRASAD MANGALAPURI		KURNOOL
7	CC/2578/2026 (WP/7078/2016)	GOKIVADA BALA KRISHNA Vs M.N.HARENDHIRA PRASAD	M SRI ATCHYUT		EAST GODAVARI
8	WP/17186/2026 IA 1/2026 Dispense with Petition	VENKATA LAKSHMI NARAYANA KODUKULA Vs STATE BANK OF INDIA	K MADHAVI		VISAKHAPATNAM
9	WP/19664/2026 IA 1/2026 Suspension Petition	M/ S KEERTHY MEDICAL STORES PRIVATE LIMITED Vs TIRUMALA TIRUPATI DEVASTHANAMS(TTD)	SASANKA BHUVANAGIRI (c)		PRAKASAM
10	WP/19690/2026 IA 1/2026 Direction Petition	G. VIJAYA BHASKARA REDDY Vs STATE OF ANDHRA PRADESH	MAHADEVA KANTHRIGALA	GP FOR ENDOWMENTS	CHITTOOR
11	WP/19865/2026 IA 1/2026 Direction Petition	TADAKA JOGA RAO Vs THE STATE OF ANDHRA PRADESH	EATHAKOTA VENKATA RAO	GP FOR PANCHAYAT RAJ RURAL DEV	SRIKAKULAM
12	WP/19915/2026 IA 1/2026 Direction Petition IA 2/2026 Stay Petition	YUVAJANA SRAMIKA RYTHU CONGRESS PARTY Vs ELECTION COMMISSION OF INDIA	VIVEKANANDA VIRUPAKSHA	GP FOR REVENUE	SPS NELLORE

13	WP/19992/2026 IA 1/2026 Stay Petition	M. LAKSHMI DEVI Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR ENDOWMENTS GP FOR REVENUE	CHITTOOR
14	WP/19996/2026	NAVEEN KUMAR S V Vs THE BAR COUNCIL OF ANDHRA PRADESH	NAVEEN KUMAR S V(PARTY IN PERSON)		CHITTOOR

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(ADJOURNED MOTION LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION</u>					
15	WP/25936/2025 IA 1/2025 Direction Petition	PALLA SARVESWARA RAO Vs THE STATE OF ANDHRA PRADESH	P SAI SURYA TEJA	GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
16	WP/18974/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	MEDAPATI RAMA PRIYA Vs THE STATE OF ANDHRA PRADESH	JAVVAJI SARATH CHANDRA	GP MUNICIPAL ADMN AND URBAN DEV AP	KRISHNA
17	WP/19276/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	TAMARAPU KRISHNAMACHARI Vs TIRUMALA TIRUPATI DEVASTHANAMS	V VINOD K REDDY	NVS PRASADA VARMA	CHITTOOR

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SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR APPEARANCE</u>					
18	CC/4020/2025 (WP/4394/2025)	DODDALA MALLIKARJUNA RAO Vs PEEYUSH KUMAR IAS	GUNDALA SIVA PRASADA REDDY	RAMA RAO KOCHIRI ORDER DATED 23/06/2026 RR 2 AND 4 ORDER SENT THROUGH SPEED POST 04/07/2026 ARE NOT YET RETURNED R 3 NOTICE SENT RETURNED UNSERVED(RETIRED)	PRAKASAM
19	CC/4130/2025 (WP/1714/2020)	D. RATHNAMAIAH Vs G NASARA REDDY	T V P SAI VIHARI	VARUN BYREDDY SR FORM I NOTICE SERVED	KURNOOL
<u>FOR COMPLIANCE</u>					
20	CC/837/2020 (WP/19853/2003) IA 2/2024 Fix an Early Date IA 1/2025 Implead Petition	B.JOSEPH Vs N.SUBBA RAJU	MAHADEVA KANTHRIGALA	V V SATISH KALEPU YASHWANTH	CHITTOOR
21	CC/1981/2021 (WP/21151/2019)	POONDLA SIVAKUMAR Vs SRI ALEEM BASHA	JANARDHANA REDDY PONAKA	SHAIK KHAJA BASHA S ARIFULLAH (SC FOR AP WAQF BOARD) MD SALEEM PASHA SC For A.P.State Waqf Board for SKM VSP	SPS NELLORE
22	CC/3368/2025 (WP/6790/2024) CC/3379/2025 CC/3388/2025 CC/4254/2025	K NAGARATNAM Vs G JAYA LAKSHMI	V VINOD K REDDY	SUSHMA YAGANTI	CHITTOOR
23	CC/3379/2025 (WP/6792/2025)	P CHELLAMMA Vs G JAYA LAKSHMI	V VINOD K REDDY	SUSHMA YAGANTI	CHITTOOR
24	CC/3388/2025 (WP/7021/2024)	T GOPANNA Vs SMT. G.JAYA LAKSHMI IAS	V VINOD K REDDY	SUSHMA YAGANTI	CHITTOOR
25	CC/4254/2025 (WP/6792/2024)	S RAJESWARI Vs G JAYA LAKSHMI IAS	V VINOD K REDDY	SUSHMA YAGANTI	CHITTOOR
26	CC/1212/2026 (WP/26214/2024)	Y PURUSHOTHAM REDDY Vs SRI SHASHI BHUSHAN KUMAR IAS	MARELLA RADHA	RAMA RAO KOCHIRI PROOF OF SERVICE FILED.	KURNOOL
<u>FOR ADMISSION</u>					
27	CC/504/2019 (WP/26173/2016) IA 2/2019 Dispense with Petition IA 1/2023 Implead Petition WP/26173/2016	K RAMACHANDRA Vs PRASANTHI	JYOTHI ESWAR GOGINENI	SREEKANTH REDDY AMBATI V S K RAMA RAO P VENGALA REDDY KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE)	ANANTAPUR
28	WP/26173/2016 IA 1/2016(WPMP 32383/2016) Direction Petition IA 1/2019 Direction Petition IA 2/2019	K.RAMACHANDRA Vs THE STATE OF A.P.	SREEMANNARAYANA VATTIKUTI	KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE) SC FOR MC RAYALSEEMA	-

ADMISSION

29	CC/2161/2025 (WP/1246/2024) CC/2338/2025 CC/2635/2025 CC/2636/2025 CC/2637/2025 CC/2638/2025 CC/4018/2025	SRI SAI BALAJI SPINTEX (INDIA) PVT. LTD. Vs DR.N. YUVA RAJ	ANUP KOUSHIK KARAVADI	RAMAKRISHNA PATIVADA NAGARAJU PULLAGURA	GUNTUR
30	CC/2338/2025 (WP/3898/2024)	PATCHALA SPINTEX PRIVATE LIMITED Vs DR. N. YUVA RAJ	ANUP KOUSHIK KARAVADI	RAMAKRISHNA PATIVADA NAGARAJU PULLAGURA	GUNTUR
31	CC/2635/2025 (WP/16931/2024)	M/S SRIVEN SPINCOT PRIVATE LIMITED Vs SRI DR N YUVA RAJ	ANUP KOUSHIK KARAVADI	RAMAKRISHNA PATIVADA NAGARAJU PULLAGURA	GUNTUR
32	CC/2636/2025 (WP/16894/2024)	RANGANAYAKA SPINNING MILLS PRIVATE LIMITED Vs SRI DR. N. YUVA RAJ	ANUP KOUSHIK KARAVADI	RAMAKRISHNA PATIVADA NAGARAJU PULLAGURA	GUNTUR
33	CC/2637/2025 (WP/16895/2024)	SRI NUKALA RAMA KOTESWARA RAO TEXTILES PRIVATE LIMITED Vs SRI DR. N. YUVA RAJ	ANUP KOUSHIK KARAVADI	RAMAKRISHNA PATIVADA NAGARAJU PULLAGURA	GUNTUR
34	CC/2638/2025 (WP/3460/2024)	RAYANI SPINTEX PRIVATE LIMITED Vs SRI DR. N. YUVA RAJ	ANUP KOUSHIK KARAVADI	RAMAKRISHNA PATIVADA NAGARAJU PULLAGURA	GUNTUR
35	CC/4018/2025 (WP/5982/2024)	SUPRIYA SPINNING MILLS PRIVATE LIMITED Vs SRI DR. N. YUVA RAJ	ANUP KOUSHIK KARAVADI	RAMAKRISHNA PATIVADA NAGARAJU PULLAGURA	GUNTUR
36	CC/3163/2025 (WP/17871/2023) IA 3/2026 Implead Petition	BOVILLA GOPALAMMA Vs G SAI PRASAD IAS	M SRI ATCHYUT	SUSHMA YAGANTI T LAKSHMI PADMAJA IA NO:3/2026 NOTICE ORDER DATED 23/06/2026 R 7 NOTICE SENT THROUGH SPEED POST ON 10/07/2026 IS NOT YET RETURNED	YSR KADAPA
37	CC/106/2026 (WP/29802/2017)	B.SATYANARAYANA Vs SRI MUKESH KUMAR MEENA IAS	PANGA SIVANARAYANA	K M KRISHNA REDDY	EAST GODAVARI

INTERLOCUTORY

38	CC/7347/2026/ (Filing No.) IA 1/2026 Leave Petition	KONDURU VENKATA SUBBA RAJU Vs SRI HIMANSHU SHUKLA	Y RAKESH	RR 1 TO 3 NOTICE SERVED	SPS NELLORE
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FOR HEARING

39	CC/4391/2023 (WP/8972/2023) IA 1/2023 Direction Petition IA 1/2025 Amendment Petition	M/S. SHANKARAA INFRA Vs A SURYA KUMARI	RAJA MANURI VENKATA SUMANTH	KALYAN CHAKRAVARTHY R OMKAR D RAMA RAO KOCHIRI	GUNTUR
40	CC/1665/2025 (WP/11474/2025)	BANDARU VENKATA RAMANA Vs E N DHANAMJAYA RAO	MEKA RAHUL CHOWDARY	GANGA KUMAR CHAKRAVARTULA	VISAKHAPATNAM

41	CC/3636/2025 (WP/7157/2025)	G. KOTESWARA RAO Vs AJAY JAIN I.A.S	B SESIBUSHAN RAO	G RAJU MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION LIMITED)	PRAKASAM
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(DAILY LIST-1)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION</u>					
42	WP/4445/2016 IA 1/2016(WPMP 5685/2016) Direction Petition	SRI R.NAGAI AH Vs THE PUBLIC INFORMATION OFFICER	V B SUBRAHMANYAM	CH MARKONDAIAH	YSR KADAPA
43	WP/5550/2018 IA 1/2018 Direction Petition IA 1/2026 L R Petition	KANCHI VENKATAMUNI Vs THE STATE OF ANDHRA PRADESH	JAVVAJI SARATH CHANDRA	GP FOR REVENUE (AP) C SRINIVASA BABA GP FOR LAND ACQUISITION TTD	CHITTOOR
44	WP/15740/2018 IA 1/2018 Direction Petition IA 2/2018 Direction Petition	NETI RAYALASEEMA TELUGU DAILY Vs THE STATE OF ANDHRA PRADESH	K V RAGHU VEER	GP FOR GENERAL ADMINISTRATION (AP)	KURNOOL
45	WP/16215/2018 IA 1/2018 Direction Petition	PUBLIC VOICE TELUGU DAILY NEWS PAPER Vs THE STATE OF ANDHRA PRADESH	A V V S N MURTHY		KURNOOL
46	WP/43355/2018 IA 1/2018 Direction Petition WP/41890/2018	GURRAM RAMA CHANDRA RAO Vs A.P. CAPITAL REGION DEVELOPMENT AUTHORITY	VENKATA SUBBAIAH POGULA	S PRANATHI	GUNTUR
47	WP/41890/2018 IA 1/2018 Direction Petition IA 2/2018 Implead Petition	SMT. AMRUTHA PILLA Vs A.P. CAPITAL REGION DEVELOPMENT AUTHORITY	VEDULA SRINIVAS	ELEVATED AS JUDGE	KRISHNA
48	WP/45480/2018 IA 1/2018 Direction Petition	PUTREVU SUBBA RAO Vs STATE OF ANDHRA PRADESH	V S R ANJANEYALU	GP FOR GENERAL ADMINISTRATION (AP) G L NAGESWAR RAO	CHITTOOR
49	WP/3062/2019 IA 1/2019 Direction Petition IA 1/2020 Vacate Stay Petition IA 2/2026 Amendment Petition WP/6452/2019 WP/9483/2019 WP/41284/2018	N APARNA Vs THE STATE OF AP	M R K CHAKRAVARTHY	GP FOR MUNICIPAL ADMN URBAN DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra V V SATISH (SC for APEPDCL) AISHWARYA NAGULA S PRANATHI (NOTE CASE)	KRISHNA
50	WP/41284/2018 IA 1/2018 Direction Petition IA 1/2023 Leave Petition IA 1/2026 Implead Petition	NUTHALAPATI SARADA Vs THE STATE OF ANDHRA PRADESH	PRABHAKAR PERI	GP MUNICIPAL ADMN AND URBAN DEV(AP) M R K CHAKRAVARTHY N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) S PRANATHI	KRISHNA
51	WP/6452/2019 IA 1/2019 Direction Petition	NUTHALALAPATI SARADA Vs ANDHRA PRADESH SOUTHERN POWER DISTRIBUTION COMPANY LIMITED	AISHWARYA NAGULA	V R REDDY KOVVURI M R K CHAKRAVARTHY V V SATISH (SC for APEPDCL)	KRISHNA

52	WP/9483/2019 IA 1/2019 Direction Petition	NUTHULAPATI APARNA Vs THE STATE OF AP	M R K CHAKRAVARTHY	GP FOR MUNICIPAL ADMN URBAN DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra V V SATISH (SC for APEPDCL) MADHAVA RAO NALLURI S PRANATHI K ARUNA V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
53	WP/12374/2019 IA 1/2019 Suspension Petition WP/11609/2019	ANDHRA PRADESH NGOS ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO MADIRAJU	GP FOR GENERAL ADMINISTRATION (AP) N RAVI PRASAD	KRISHNA
54	WP/11609/2019 IA 1/2019 Suspension Petition	A.P. STATE TEACHERS UNION Vs THE STATE OF ANDHRA PRADESH	M/S BHARADWAJ ASSOCIATES	GP FOR GENERAL ADMINISTRATION (AP) N RAVI PRASAD	KRISHNA
55	WP/6562/2020 WP/6711/2020	VARLA RAMAIAH Vs THE STATE OF ANDHRA PRADESH	M/S BHARADWAJ ASSOCIATES	GP FOR GENERAL ADMINISTRATION (AP) DEPUTY SOLICITOR GENERAL OF INDIA Y V ANIL KUMAR (Central Government Counsel)	KRISHNA
56	WP/6711/2020 IA 2/2020 Implead Petition	ALAPATI RAJENDRA PRASAD Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR GENERAL ADMINISTRATION (AP) GP FOR HOME Y V ANIL KUMAR (Central Government Counsel) JOSYULA BHASKARA RAO (SC FOR E D)	GUNTUR
57	WP/26316/2022 IA 1/2022 Direction Petition IA 2/2022 Direction Petition IA 3/2022 Suspension Petition	M SUSEEL KUMAR Vs THE STATE OF ANDHRA PRADESH	ELURU SESA MAHESH BABU	GP FOR HOME GP FOR REVENUE GP FOR GENERAL ADMINISTRATION	YSR KADAPA
58	WP/5615/2023 IA 1/2023 Suspension Petition	THE ALLAGADDA BAR ASSOCIATION Vs THE BAR COUNCIL OF ANDHRA PRADESH	P NAGENDRA REDDY	S PRANATHI GP FOR LAW LEGISLATIVE AFFAIRS C SUBODH	KURNOOL
59	WP/28287/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition WP/28281/2023	PORUMAMILLA RAMULU Vs THE STATE OF ANDHA PRADESH	SRINIVASA KANNAMA REDDY	GP FOR REVENUE NIMMAGADDA REVATHI GP for Village and Ward Secretariats	PRAKASAM
60	WP/28281/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	PORUMAMILLA ANITHA Vs THE STATE OF ANDHA PRADESH	SRINIVASA KANNAMA REDDY	G P FOR INFORMATION TECHNOLOGY AP GP FOR REVENUE NIMMAGADDA REVATHI GP for Village and Ward Secretariats	PRAKASAM
61	WP/7020/2024 IA 1/2024 Direction Petition IA 2/2024 Leave Petition IA 3/2024 Leave Petition	SHAIK ABDUL JABBAR Vs THE STATE OF A.P.	KALLEMU VIJAYA RAJU	GP FOR MUNICIPAL ADMN URBAN DEV S.V.S.S.SIVARAM SC For VMC J DILEEP KUMAR GP FOR REVENUE GP FOR REGISTRATION AND STAMPS GP FOR REGISTRATION AND STAMPS S PRANATHI	KRISHNA

62	WP/11077/2024 IA 1/2024 Direction Petition	G.RAMA MOHAN REDDY Vs THE STATE OF ANDHRA PRADESH	K SITA RAM	GP FOR ENDOWMENTS GP FOR LAW LEGISLATIVE AFFAIRS C SRINIVASA BABA V DYUMANI (TTD)	GUNTUR
63	WP/12567/2024 IA 1/2024 Stay Petition IA 3/2024 Vacate Stay Petition IA 1/2026 L R Petition	BOMMASANI RAMESH BABU Vs STATE OF ANDHRA PRADESH	SIREESHA RANI VALLABHANENI	GP MUNICIPAL ADMN AND URBAN DEV AP S BALA MOHAN RANGA S PRANATHI	KRISHNA
64	WP/20550/2024 IA 1/2024 Direction Petition IA 2/2024 Amendment Petition IA 3/2024 Suspension Petition IA 1/2026 Leave Petition	UNITED PRIVATE EDUCATIONAL INSTITUTION Vs THE STATE OF AP	SRI VIJAY MATHUKUMILLI	GP FOR SCHOOL EDUCATION GP FOR SCHOOL EDUCATION	KRISHNA
65	WP/25613/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition	JAGATI PUBLICATIONS LIMITED Vs THE STATE OF ANDHRA PRADESH	P M MITHILESHWARA REDDY	THE ADVOCATE GENERAL	GUNTUR
66	WP/27275/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition	A V MOHAN REDDY Vs THE STATE OF AP	G RAMESH BABU	GP FOR TOURISM SATHEESH KUMAR EERLA GP FOR FINANCE PLANNING	YSR KADAPA
67	WP/4485/2025 IA 1/2025 Stay Petition	SRI CHAKRA CEMENT LTD Vs THE STATE OF AP	VENKATA SUBBAIAH POGULA	GP FOR LABOUR	GUNTUR
68	WP/8271/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition IA 3/2025 Vacate Stay Petition	TULLURU LIFT IRRIGATION SCHEME RYTHULA ABHIVRUDHI SANKSHEMA SANGHAM Vs THE STATE OF AP	SHAIK MD UMAR ABDULLAH	GP FOR MUNICIPAL ADMN URBAN DEV J.V.PHANIDUTH S PRANATHI	GUNTUR
69	WP/14082/2025 IA 1/2025 Direction Petition	SAPTAGIRI EDUCATION SOCIETY Vs THE STATE OF ANDHRA PRADESH	YASWANTH GADE	GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	KRISHNA
70	WP/17812/2025 IA 1/2025 Direction Petition	SRI CHIGURUPATI GANDHI Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALASANI	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra N ASHWANI KUMAR S PRANATHI	KRISHNA
71	WP/20941/2025 IA 1/2025 Dispense with Petition IA 2/2025 Direction Petition	GEDELA RAJA SEKHAR Vs THE STATE OF ANDHRA PRADESH	N RAVI PRASAD	GP FOR HIGHER EDUCATION P NARAHARI BABU	VISAKHAPATNAM
72	WP/21017/2025 IA 1/2025 Suspension Petition	KOGANTI RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	J.V.PHANIDUTH	GP FOR ENDOWMENTS	KRISHNA
73	WP/23016/2025 IA 1/2025 Direction Petition	KONDEPATI KARUNA Vs THE STATE OF ANDHRA PRADESH	KARUMANCHI INDRANEEL BABU	GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR

74	WP/23191/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	TADIBOINA SIVA KUMARI Vs THE STATE OF ANDHRA PRADESH	NAGA PRAVEEN VANKAYALAPATI	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR REVENUE S PRANATHI V V L N SARMA	GUNTUR
75	WP/23437/2025 IA 1/2025 Stay Petition	M/S. ANDHRA CEMENTS LTD. Vs UNION OF INDIA	N JEEVAN KUMAR	GP FOR LABOUR	GUNTUR
76	WP/23571/2025 IA 1/2025 Direction Petition	JANARDHANA REDDI PONAKA Vs THE STATE OF ANDHRA PRADESH	V SURENDRA REDDY	GP FOR FINANCE PLANNING GP FOR GENERAL ADMINISTRATION GP FOR LAW LEGISLATIVE AFFAIRS GP FOR HOME	GUNTUR
77	WP/24911/2025 IA 1/2025 Stay Petition	KASTHALA NAMMAIAH Vs THE STATE OF ANDHRA PRADESH	K V V V SATYANARAYANA	GP FOR GENERAL ADMINISTRATION GP FOR LABOUR	KRISHNA
78	WP/25820/2025 IA 1/2025 Direction Petition	KOMMAREDDY LAKSHMI Vs THE STATE OF ANDHRA PRADESH	A K KISHORE REDDY	GP FOR REVENUE GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
79	WP/26822/2025 IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition	THE KURNOOL DISTRICT MILK PRODUCERS MUTUALLY AIDED CO OPERATIVE UNION LTD Vs THE STATE OF AP	GANTA PRASAD	GP FOR LABOUR RAJESH KUMAR GUNDAPU SC For APDCFL ADAPA RAMYA SAHITHI NAIDU	KURNOOL
80	WP/28318/2025 IA 1/2025 Direction Petition	PINNAMANENI SIVARAM Vs THE STATE OF AP	ANCHA PANDURANGA RAO	GP FOR REVENUE S PRANATHI	GUNTUR
81	WP/28557/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 3/2025 Direction Petition IA 1/2026 Extension Petition	NIMMAGADDA VEERAAIAH Vs THE STATE OF ANDHRA PRADESH	N SRIRAM MURTHY	GP MUNICIPAL ADMN AND URBAN DEV AP DODDALA PRUDHVI TEJA GP FOR REVENUE S PRANATHI	GUNTUR
82	WP/29625/2025 IA 1/2025 Direction Petition IA 2/2025 Amendment Petition	NAKKA NAMMI GRACE Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR GENERAL ADMINISTRATION K S MURTHY ASSOCIATES KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION)	VISAKHAPATNAM
83	WP/31053/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	K. VENKATA RAMANA RAO Vs THE STATE OF ANDHRA PRADESH	VENKATESWARLU PALADUGU	GP MUNICIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC S PRANATHI	KRISHNA
84	WP/31056/2025	SHAIK AMEERVALI Vs ANDHRA PRADESH STATE	RATHANBABU SANDIPAMU	KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION) KOGANTI NAGESWARA RAO	KRISHNA
85	WP/32080/2025	BHAGAVATULA MURALI KRISHNA PRASAD Vs THE ANDHRA PRADESH CRDA OFFICE	Bhagavatula Murali Krishna Prasad (PARTY IN PERSON)	S PRANATHI GP FOR REVENUE GP FOR FINANCE PLANNING	KRISHNA

86	WP/32325/2025 IA 1/2025 Set Aside Petition	NARASAYYA TOMPALA Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR GENERAL ADMINISTRATION KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION)	VIZIANAGARAM
87	WP/33930/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 1/2026 Implead Petition	TIRU KSHETRALA RAKSHNA SAMITHI Vs THE STATE OF ANDHRA PRADESH	J.V.PHANIDUTH	GP FOR ENDOWMENTS NVS PRASADA VARMA TTD	CHITTOOR
88	WP/34075/2025 IA 1/2025 Suspension Petition	SATISH REDDY MITTAPALLI Vs THE STATE OF ANDHRA PRADESH	SATISH REDDY MITTAPALLI(PARTY IN PERSON)	GP FOR GENERAL ADMINISTRATION D S SIVADARSHAN	CHITTOOR
89	WP/34896/2025 IA 1/2025 Direction Petition IA 1/2026 Implead Petition IA 2/2026 Direction Petition IA 3/2026 Implead Petition	JAJIMOGGALA KRISHNASWAMY Vs THE PUBLIC INFORMATION OFFICER	JAJIMOGGALA KRISHNASWAMY(PARTY IN PERSON)	GP FOR REVENUE	EAST GODAVARI
90	WP/35930/2025 IA 1/2025 Direction Petition	SHAIK ISMAIEL Vs THE STATE OF AP	T N M RANGA RAO	GP FOR GENERAL ADMINISTRATION GP FOR HOME	VISAKHAPATNAM
91	WP/36411/2025 IA 1/2025 Direction Petition	SRI SRI LAKSHMI GANAPATHI ENGINEERING WORKS Vs THE STATE OF AP	B JAYA PRABHAKARA RAO	GP FOR ENDOWMENTS GP FOR FINANCE PLANNING AMRUTHA BOPPUDI TTD	CHITTOOR
92	WP/564/2026 IA 1/2026 Direction Petition WP/8956/2026	GREEN CITY RESIDENTS WELFARE ASSOCIATION Vs THE STATE OF AP	ANCHA PANDURANGA RAO	GP MUNICIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES S PRANATHI	KRISHNA
93	WP/8956/2026 IA 1/2026 Stay Petition	GREEN CITY RESIDENTS WELFARE ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	ANCHA PANDURANGA RAO	GP MUNICIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES S PRANATHI	KRISHNA
94	WP/698/2026 IA 1/2026 Direction Petition	M NEELAKANTA Vs THE TIRUMALA TIRUPATHI DEVASTANAMS TTD	PILLIX LAW FIRM	NVS PRASADA VARMA GP FOR ENDOWMENTS SUMANTH AMIRAPU TTD	CHITTOOR
95	WP/792/2026 IA 1/2026 Dispense with Petition IA 2/2026 Direction Petition IA 3/2026 Leave Petition	SANAPALA BHARATH Vs THE STATE OF ANDHRA PRADESH	NAGENDRA BABU PARAGATI	GP FOR REVENUE	VISAKHAPATNAM
96	WP/862/2026 IA 1/2026 Stay Petition IA 2/2026 Leave Petition	PAMURU VENKATA SUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	P B REDDY	GP FOR ENDOWMENTS GP FOR REVENUE V.DYUMANI (SC for TTD)	YSR KADAPA
97	WP/2456/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Permission Petition	T ANIL KUMAR Vs THE STATE OF ANDHRA PRADESH	MSVS SUDHA RANI	GP FOR ENDOWMENTS P DURGA PRASAD V.DYUMANI (SC for TTD) TTD	CHITTOOR

98	WP/3334/2026 IA 1/2026 Direction Petition WP/30571/2025 WP/31063/2025	KOMMINENI NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	DEVI PRASAD MANGALAPURI	GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	KRISHNA
99	WP/30571/2025 IA 1/2025 Direction Petition	CHADALAWADA RENUKA RANI Vs STATE OF ANDHRA PRADESH	V V SATISH	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR REVENUE S PRANATHI	KRISHNA
100	WP/31063/2025 IA 1/2025 Direction Petition	MANNAM KRISHNA MURTHY Vs THE STATE OF ANDHRA PRADESH	UMESH CHANDRA P V G	S PRANATHI GP FOR REVENUE	KRISHNA
101	WP/3542/2026 IA 1/2026 Suspension Petition	TAMARAPU KRISHNAMACHARI Vs TIRUMALA TIRUPATI DEVASTHANAMS	V VINOD K REDDY	NVS PRASADA VARMA TTD	CHITTOOR
102	WP/3627/2026 IA 1/2026 Direction Petition	K BALASUBRAMANYAM Vs THE STATE OF AP	SURESH KUMAR REDDY KALAVA	GP FOR GENERAL ADMINISTRATION Gudapati Lakshminarayana SC For Municipalities in Rayalaseema Region GP FOR HOME GP MUNICIPAL ADMN AND URBAN DEV AP	ANANTAPUR
103	WP/4454/2026 IA 1/2026 Direction Petition	MADASU VENKATA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	SREEMANNARAYANA VATTIKUTI	GP FOR HOUSING GOLLA BASAVESWARA RAO	KRISHNA
104	WP/4480/2026 IA 1/2026 Direction Petition	M/S. Highbrow Audio Visual Services Pvt. LTD. Vs THE STATE OF ANDHRA PRADESH	S SRAVANA SANDHYA	GP FOR ENDOWMENTS AMRUTHA BOPPUDI (TTD)	GUNTUR
105	WP/4804/2026 IA 1/2026 Direction Petition	POOLA DASARI NAGANNA Vs THE STATE OF ANDHRA PRADESH	S V RUTHVIK	GP MUNICIPAL ADMN AND URBAN DEV AP POTHAM VENGALA REDDY SC For M. Corporation in Rayalaseema region In	KURNOOL
106	WP/4897/2026 IA 1/2026 Implead Petition	STEEL CITY EDUCATIONAL SOCIETY () REGD.94/1985) Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR REVENUE Ms NAGA SWETHA ATTILI	VISAKHAPATNAM
107	WP/4992/2026 IA 1/2026 Direction Petition	GUMMADI RATNA RAJU Vs THE STATE OF ANDHRA PRADESH	O VENKATA RAJU	GP MUNICIPAL ADMN AND URBAN DEV AP	GUNTUR
108	WP/5964/2026 IA 1/2026 Direction Petition	DEVARAPALLI MALLIKHARJUNA RAO MAHESH Vs THE ELECTION COMMISSION OF INDIA (ECI)	PANGI RAJU BABU	D S SIVADARSHAN	KRISHNA
109	WP/6517/2026 IA 1/2026 Direction Petition	BRIGHT WASTE TECHNOLOGIES Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR ENDOWMENTS AMRUTHA BOPPUDI	CHITTOOR

110	WP/6722/2026 IA 1/2026 Direction Petition	ARCHANA EXPORTS Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR TOURISM GP FOR FINANCE PLANNING	KRISHNA
111	WP/7091/2026 IA 1/2026 Direction Petition IA 2/2026 Stay Petition	OIL AND NATURAL GAS CORPORATION Vs THE STATE OF ANDHRA PRADESH	D S SIVADARSHAN	GP FOR ENERGY GINJUPALLI SUBBA RAO	EAST GODAVARI
112	WP/7625/2026 IA 1/2026 Direction Petition	M/S. ABR AND NMR INFRA Vs STATE OF ANDHRA PRADESH	PANGULURU RACHANA	GP FOR CULTURE GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV	GUNTUR
113	WP/8189/2026 IA 1/2026 Direction Petition	KORUKONDA POSIRATNAM Vs THE UNION OF INDIA	AISHWARYA NAGULA	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	WEST GODAVARI
114	WP/8805/2026 IA 1/2026 Suspension Petition WP/4129/2026 WP/8784/2026 WP/8914/2026 WP/8915/2026 WP/9304/2026 WP/9441/2026 WP/14443/2026	JASTI SHIVA PRASADU Vs THE ANDHRA PRADESH REAL ESTATE REGULATORY AUTHORITY	THUPILI RAVEENDRA BABU	GOLLA BASAVESWARA RAO ARIGALA GANGADHARAM	KRISHNA
115	WP/4129/2026 IA 1/2026 Suspension Petition	JASTI SHIVA PRASADU Vs THE ANDHRA PRADESH REAL ESTATE REGULATORY AUTHORITY	THUPILI RAVEENDRA BABU	GOLLA BASAVESWARA RAO ARIGALA GANGADHARAM	KRISHNA
116	WP/8784/2026 IA 1/2026 Suspension Petition	JASTI SHIVA PRASADU Vs THE ANDHRA PRADESH REAL ESTATE REGULATORY AUTHORITY	THUPILI RAVEENDRA BABU	GOLLA BASAVESWARA RAO ARIGALA GANGADHARAM	KRISHNA
117	WP/8914/2026 IA 1/2026 Suspension Petition	JASTI SHIVA PRASAD Vs THE ANDHRA PRADESH REAL ESTATE REGULATORY AUTHORITY	THUPILI RAVEENDRA BABU	GOLLA BASAVESWARA RAO ARIGALA GANGADHARAM	KRISHNA
118	WP/8915/2026 IA 1/2026 Suspension Petition	JASTI SHIVA PRASADU Vs THE AP REAL ESTATE REGULATORY AUTHORITY	THUPILI RAVEENDRA BABU	GOLLA BASAVESWARA RAO ARIGALA GANGADHARAM	KRISHNA
119	WP/9304/2026 IA 1/2026 Suspension Petition	JASTI SHIVA PRASADU Vs THE ANDHRA PRADESH REAL ESTATE REGULATORY AUTHORITY	THUPILI RAVEENDRA BABU	GOLLA BASAVESWARA RAO	KRISHNA
120	WP/9441/2026 IA 1/2026 Suspension Petition	JASTI SHIVA PRASADU Vs THE ANDHRA PRADESH REAL ESTATE REGULATORY AUTHORITY	THUPILI RAVEENDRA BABU ARIGALA GANGADHARAM	GOLLA BASAVESWARA RAO	KRISHNA
121	WP/14443/2026 IA 1/2026 Suspension Petition	JASTI SHIVA PRASADU Vs THE ANDHRA PRADESH REAL ESTATE REGULATORY AUTHORITY	THUPILI RAVEENDRA BABU	GOLLA BASAVESWARA RAO ARIGALA GANGADHARAM	KRISHNA

122	WP/9594/2026 IA 1/2026 Suspension Petition	KOTHA AMARA VENKATA PURNA CHANDRA RAO Vs THE STATE OF ANDHRA PRADESH	K H V SIVA KUMAR	GP FOR ENDOWMENTS AMRUTHA BOPPUDI TTD	GUNTUR
123	WP/9969/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	POTHARLANKA SURESH BABU Vs THE STATE OF ANDHRA PRADESH	SRINATH PENDYALA	GP FOR PANCHAYAT RAJ RURAL DEV KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION)	GUNTUR
124	WP/10155/2026 IA 1/2026 Direction Petition	C.SRINIVASULU Vs THE TIRUMALATIRUPATI DEVASTHANAM	SAI AKASH N	AMRUTHA BOPPUDI GP FOR ENDOWMENTS TTD	CHITTOOR
125	WP/10280/2026 IA 1/2026 Direction Petition	PRASANNA KUMAR UDARAGUDI Vs THE STATE OF ANDHRA PRADESH	RAMESH BABU TATAPUDI	GP FOR LAND ACQUISITION S PRANATHI	GUNTUR
126	WP/10311/2026 IA 1/2026 Stay Petition	GUTHIKONDA SRINIVAS Vs THE AP REAL ESTATE REGULATORY AUTHORITY AP RERA	V SURYA KIRAN KUMAR	GOLLA BASAVESWARA RAO R2 UNSERVED,	VISAKHAPATNAM
127	WP/10527/2026 IA 1/2026 Direction Petition	C.PAVAN KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	V NITESH	GP FOR HOME GP FOR LAW LEGISLATIVE AFFAIRS GP FOR FINANCE PLANNING GP FOR REVENUE	YSR KADAPA
128	WP/10920/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	KOMMINENI SURESH Vs THE STATE OF ANDHRA PRADESH	SATYA SAI KRISHNA SISTLA	GP FOR MUNICIPAL ADMN URBAN DEV S PRANATHI	KRISHNA
129	WP/11069/2026 IA 1/2026 Direction Petition	NAMBURU RANI Vs THE STATE OF ANDHRA PRADESH	ARUDRA VENKATA RAO	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR REVENUE S PRANATHI	GUNTUR
130	WP/11372/2026 IA 1/2026 Direction Petition	NEELAM SULOCHANA Vs THE STATE OF ANDHRA PRADESH	ALAPATI LALITH NIKHIL	GP FOR REVENUE SREENIVASA RAO VELIVELA KARUMANCHI INDRANEEL BABU GP FOR REGISTRATION AND STAMPS PILLIX LAW FIRM S PRANATHI	GUNTUR
131	WP/12187/2026 IA 1/2026 Injunction Petition	P JAMALAI AH Vs THE STATE OF ANDHRA PRADESH	K S MURTHY ASSOCIATES	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR REVENUE S PRANATHI R3 R4 UNSERVED,	GUNTUR
132	WP/12495/2026 IA 1/2026 Direction Petition	THOKALA MAMTHI KUMARI Vs THE STATE OF ANDHRA PRADESH	GHANTA SRIDHAR	GP FOR LAND ACQUISITION S PRANATHI	GUNTUR
133	WP/12692/2026 IA 1/2026 Stay Petition	A RAJA MANIKYAM Vs THE GOVERNMENT OF AP	KALLA GUNA SEKHAR	GP FOR LAW LEGISLATIVE AFFAIRS P RAVIKANTH Y N VIVEKANANDA GP FOR REVENUE	SPS NELLORE

134	WP/12940/2026 IA 1/2026 Direction Petition WP/13009/2026 WP/15106/2026 WP/15107/2026	SURAJ GRAPHICS OFFSET PRINTER Vs THE STATE OF ANDHRA PRADESH	KALLA TULASI DURGAMBA	GP FOR GENERAL ADMINISTRATION GP FOR FINANCE PLANNING	EAST GODAVARI
135	WP/13009/2026 IA 1/2026 Direction Petition	M/S KRISHNA EMPORIUM Vs THE STATE OF ANDHRA PRADESH	KALLA TULASI DURGAMBA	GP FOR GENERAL ADMINISTRATION GP FOR FINANCE PLANNING	EAST GODAVARI
136	WP/15106/2026 IA 1/2026 Direction Petition	SAHASRA ENTERPRISES (INFRA) Vs THE STATE OF ANDHRA PRADESH	KALLA TULASI DURGAMBA	GP FOR GENERAL ADMINISTRATION GP FOR FINANCE PLANNING	EAST GODAVARI
137	WP/15107/2026 IA 1/2026 Direction Petition	GANESH BABU CATERING AND COOKING @ DHARMA CATERING Vs THE STATE OF ANDHRA PRADESH	KALLA TULASI DURGAMBA	GP FOR GENERAL ADMINISTRATION GP FOR FINANCE PLANNING	EAST GODAVARI
138	WP/12963/2026 IA 1/2026 Direction Petition	P N REDDY INFRASTRUCTURE PVT LTD Vs THE STATE OF AP	DR G V RAVI	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	SPS NELLORE
139	WP/13109/2026 IA 1/2026 Direction Petition	KONDUPALLI VENKATARAMANA Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR LABOUR GP FOR LABOUR T Nagaraja GP FOR HOME GP FOR REVENUE	YSR KADAPA
140	WP/13705/2026 IA 1/2026 Suspension Petition IA 2/2026 Implead Petition IA 3/2026 Vacate Stay Petition IA 4/2026 Vacate Stay Petition	AP FEDATATION OF ILTD COMPANY WORKERS UNION Vs THE STATE OF ANDHRA PRADESH	LEELA PRASAD MALLELA	GP FOR LABOUR M PITCHAIAH MAGANTI SAI KRISHNA R2 R5 UNSERVED,	PRAKASAM
141	WP/13932/2026 IA 1/2026 Direction Petition	DEVINENI GOPI Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR MANNAVA	GP FOR MUNICIPAL ADMN URBAN DEV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) S PRANATHI	GUNTUR
142	WP/13941/2026	P.DILLI BABU REDDY Vs THE STATE OF ANDHRA PRADESH	G L NAGESWAR RAO	GP FOR GENERAL ADMINISTRATION G P FOR INFORMATION TECHNOLOGY AP	CHITTOOR
143	WP/14025/2026 IA 1/2026 Direction Petition	SRI MANGALAMPALLI NAGA DURGA SRINIVAS PRASAD Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR GENERAL ADMINISTRATION GP FOR REVENUE	KRISHNA
144	WP/14091/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition	SRI TATIPARTHI CHANDRA SEKHAR Vs THE STATE OF ANDHRA PRADESH	PAPUDIPPU SASHIDAR REDDY	GP FOR GENERAL ADMINISTRATION GP FOR REVENUE	PRAKASAM
145	WP/14274/2026 IA 1/2026 Suspension Petition	K. GANGA JANAKI Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR MANNAVA	GP FOR ENDOWMENTS NVS PRASADA VARMA TTD	CHITTOOR

146	WP/14875/2026 IA 1/2026 Direction Petition	KADIRI MOHAN Vs THE STATE OF ANDHRA PRADESH	V V SATISH	GP FOR ENDOWMENTS JASHUVA PRAVEEN SODAGUDI TTD	CHITTOOR
147	WP/14898/2026 IA 1/2026 Direction Petition	G DEVIKAMMA Vs THE STATE OF ANDHRA PRADESH	ADARSHITHA KILARU	GP FOR ENDOWMENTS NVS PRASADA VARMA TTD	CHITTOOR
148	WP/15023/2026 IA 1/2026 Direction Petition	A. NIRMALA Vs . THE TIRUMALA TIRUPATHI DEVASTHANAM	PRABHU NATH VASIREDDY	TTD	CHITTOOR
149	WP/15245/2026 IA 1/2026 Suspension Petition IA 2/2026 Suspension Petition IA 3/2026 Suspension Petition IA 4/2026 Suspension Petition	PICHALA PARANDHAMA REDDY Vs THE STATE OF ANDHRA PRADESH	AKULA SRI KRISHNA SAI BHARGAV	GP FOR REVENUE GP FOR HOME GP FOR REGISTRATION AND STAMPS	ANANTAPUR
150	WP/15280/2026 IA 1/2026 Direction Petition	GRANDHI NAGENDRA PRASAD Vs THE STATE OF ANDHRA PRADESH	P L NARASIMHA RAO	GP FOR HOME KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION)	WEST GODAVARI
151	WP/15630/2026 IA 1/2026 Direction Petition	K. RAMAMURTHY Vs THE STATE OF ANDHRA PRADESH	TRIMOORTHY K G	GP FOR ENDOWMENTS NVS PRASADA VARMA TTD	CHITTOOR
152	WP/15868/2026 IA 1/2026 Suspension Petition	SRI VIGNESWARA SWAMY TEMPLE Vs THE UNION OF INDIA	B V S CHALAPATI RAO		EAST GODAVARI
153	WP/15976/2026 IA 1/2026 Suspension Petition WP/9108/2024 WP/27541/2023	APP MILLS CHAITANYA KARMIKA SANGHAM (CKS) Vs THE STATE OF ANDHRA PRADESH	DUGGIRALA SUBASH	GP FOR LABOUR	EAST GODAVARI
154	WP/27541/2023 IA 1/2023 Stay Petition	ANDHRA PAPER LIMITED Vs THE STATE OF ANDHRA PRADESH	G V S GANESH	GP FOR LABOUR N V V S BHAVANI Y SURYA PRASAD SIVA SHANKAR.D Y P S L SWETHA	EAST GODAVARI
155	WP/9108/2024 IA 1/2024 Direction Petition	ANDHRA PAPER LIMITED Vs THE STATE OF ANDHRA PRADESH	SIVA RAMA KRISHNA KOLLURU	GP FOR LABOUR	EAST GODAVARI
156	WP/16880/2026 IA 1/2026 Direction Petition	THE PUBLIC HEALTH AND MEDICAL EMPLOYEES UNION Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR GENERAL ADMINISTRATION GP FOR MEDICAL HEALTH FW GP FOR REVENUE	KRISHNA
157	WP/17823/2026 IA 2/2026 Suspension Petition IA 3/2026 Direction Petition	PENTAKOTA NOOKARATHNAM Vs THE STATE OF ANDHRA PRADESH	K S S NARAYANA	GP FOR REVENUE S PRANATHI	KRISHNA
158	WP/18330/2026 IA 1/2026 Direction Petition	R SATHYA SAVITHRI Vs THE STATE OF ANDHRA PRADESH	MAMILLA VICTOR	GP FOR GENERAL ADMINISTRATION GP FOR LAW LEGISLATIVE AFFAIRS GP FOR HOME	KURNOOL

INTERLOCUTORY

159	WP/28164/2007 WP/18793/2014 WP/28316/2014	THE VISAKHAPATNAM CO-OPERATIVE BANK LTD.RPE.BY ITS Vs GOVERNMENT OF ANDHRA PRADESH REP.BY ITS SECRETARY	A V S LAXMI	GP FOR COOPERATION KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION) MOHSINA PARVEEN(SC FOR A.P IC) N (P) ANJANA DEVI SATYANARAYANA	VISAKHAPATNAM
160	WP/18793/2014 IA 1/2014(WVMP 2458/2014) Vacate Stay Petition	SRIKALAHASTISWARA HANDLOOM WEAVERS SOCIETY Vs THE GOVERNMENT OF ANDHRA PRADESH	B SESIBUSHAN RAO	T C KRISHNAN	CHITTOOR
161	WP/28316/2014 IA 1/2014(WPMP 35450/2014) Stay Petition	DAYANKHANPALLI HANDLOOM WEAVERS CO-OPERATIVE Vs THE GOVERNMENT OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	B SESIBUSHAN RAO	GP FOR INDUSTRIES COMMERCE	YSR KADAPA
162	WP/15940/2017 IA 1/2017(WPMP 19603/2017) Suspension Petition WP/15931/2017	VEMULAPATI KANTHAIAH S/O LATE DEVASAHAYAM Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRL. SECRETARY	KOTI REDDY IDAMAKANTI	GP FOR REVENUE (AP) E RAMULU (SC FOR AP INF. COM.) KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION) V ROOPESH KUMAR REDDY	SPS NELLORE
163	WP/15931/2017 IA 1/2017(WPMP 19594/2017) Suspension Petition	VEMULAPATI KANTHAIAH S/O LATE DEVASAHAYAM Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRI. SECRETARY	KOTI REDDY IDAMAKANTI	E RAMULU (SC FOR AP INF. COM.) V ROOPESH KUMAR REDDY GP FOR REVENUE	SPS NELLORE
164	WP/13341/2018 IA 1/2018 Direction Petition IA 2/2018 Implead Petition	BAJRANG JUTE Vs STATE OF AP	M SRI ATCHYUT	GP FOR LABOUR (AP) MARELLA RADHA	WEST GODAVARI
165	IA/3/2025 Review Petition CMA/473/2019	THE DIETY OF SRI SEETHARAMANANJEYA BHAJANA MANDIRAM DEVALAYAM Vs	DAGGUPATI VENKATESHU	S S BHATT L J VEERA REDDY KOPPARTHI SUMATHI M VENKATA RAMANA REDDY R1-APP BY M/s VENKATA RAMANA REDDY R2-APP. BY M/S L J VEERA RDDY. R3-APP. BY M/s KOPPARTHI SUMATHI. COUNTER NOT FILED AS PER COMPUTER VERIFICATION TRIAL COURT RECORD RECEIVED	CHITTOOR
166	WP/6055/2019 IA 1/2019 Suspension Petition IA 2/2019 Direction Petition WP/30725/2013	SRI. K. VASUDEVAN Vs THE STATE OF AP	LAKSHMI KUMARAN SRIDHARAN	GP FOR ENDOWMENTS (AP) NVS PRASADA VARMA TURAGA SAI SURYA	CHITTOOR
167	WP/30725/2013	TAMARAPU NARASIMHAN SON OF LATE SRI T.SRINIVASAN Vs TIRUMALA TIRUPATHI DEVASTHANAMS REPRESENTED BY ITS	K A NARASIMHAM	B RAJESHWAR REDDY A SUMANTH (SC FOR TTD) SUNDARI R PISUPATI	CHITTOOR

168	IA/1/2026 Condone Delay in Rep CMA/199/2022	HARMONY FOODS PVT.LTD. Vs THE UNION OF INDIA	SRIMAN	MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL) MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL) R1,R2 APP BY M/S MALLAMPALLI SRINIVAS TRIAL COURT RECORD RECEIVED	GUNTUR
169	IA/2/2026 Review Petition CMA/199/2022	HARMONY FOODS PVT.LTD. Vs THE UNION OF INDIA	SRIMAN	MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL) MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL) R1,R2 APP BY M/S MALLAMPALLI SRINIVAS TRIAL COURT RECORD RECEIVED	GUNTUR
170	IA/3/2026 Dispense with Petition WP/25835/2025	SRI PUTREVV SYAMALA RAO Vs THE BAR COUNCIL OF AP	GAJJALA MALLIKARJUNA REDDY		VIZIANAGARAM
171	IA/2/2026 Restoration Petition WP/25835/2025	SRI PUTREVV SYAMALA RAO Vs THE BAR COUNCIL OF AP	GAJJALA MALLIKARJUNA REDDY		VIZIANAGARAM
172	IA/1/2026 Condone Delay Petition WP/25835/2025	SRI PUTREVV SYAMALA RAO Vs THE BAR COUNCIL OF AP	GAJJALA MALLIKARJUNA REDDY		VIZIANAGARAM

INTERLOCUTORY(REVIEW PETITIONS)

173	IA/1/2025 Review Petition WP/18965/2004	THE STATE OF ANDHRA PRADESH Vs	GP FOR REVENUE	GP FOR ASSIGNMENT M/S INDUS LAW FIRM GP FOR REVENUE NARASIMHA RAO GUDISEVA P NAGENDRA REDDY	CHITTOOR
174	WP/4091/2009 IA 1/2025 Leave Petition IA 2/2025 Review Petition IA 3/2025 Dispense with Petition IA 4/2025 Suspension Petition IA 5/2025 Leave Petition IA 6/2025 Review Petition IA 7/2025 Dispense with Petition IA 8/2025 Suspension Petition IA 9/2025 Leave Petition IA 10/2025 Review Petition IA 11/2025 Dispense with Petition IA 12/2025 Suspension Petition	U.S.V.BALARAM Vs THE GOVERNMENT OF ANDHRA PRADESH REP.BY ITS	P ROY REDDY	GP FOR REVENUE SODUM ANVESHA M R S SRINIVAS	KRISHNA
175	IA/2/2025 Review Petition WP/30378/2023	D KARUNALATHA Vs THE STATE OF ANDHRA PRADESH	SANTHAPUR SATYANARAYANA RAO	GP FOR SERVICES II GP FOR SERVICES II	KURNOOL

FOR DISMISSAL

176	WP/18158/2007 IA 1/2009(WPMP 24503/2009) Direction Petition WP/26314/2007	G.RAN ACHANDRAIAH Vs THE EXECUTIVE OFFICER TIRUMALA TIRUPATHI	M N NARASIMHA REDDY	NVS PRASADA VARMA ANUP KUSHIK KARAVADI(SC FOR TIRUMALA TIRUPATHI DEVASTHANAMS)	CHITTOOR
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177	WP/26314/2007 IA 1/2009(WPMP 24492/2009) Direction Petition	A. NAGESWARA RAO Vs THE EXECUTIVE OFFICER TIRUMALA TIRUPATHI DEVASTHANAMS	M N NARASIMHA REDDY	NVS PRASADA VARMA ANUP KOUSHIK KARAVADI(SC FOR TIRUMALA TIRUPATHI DEVASTHANAMS)	CHITTOOR
178	WP/16216/2017 IA 1/2017(WPMP 19929/2017) Suspension Petition IA 1/2018 Fix an Early Date	SAPTAGIRI GRAMEENA BANK Vs THE CENTRAL INFORMATION COMMISSION - CUM - SECOND	RANGA SURYA PRAKASH RAO KOLA	Y V ANIL KUMAR (Central Government Counsel) E RAMULU (SC FOR AP INF. COM.) SURESH KUMAR REDDY KALAVA	CHITTOOR
<u>FINAL HEARING</u>					
179	WP/15339/2026	M/S. CORPUS ENTERPRISES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	KASIM NAGASAIM	GP FOR INDUSTRIES COMMERCE THE ADVOCATE GENERAL	GUNTUR
<u>SPECIALLY IDENTIFIED CASES</u>					
180	WP/7446/2011	PASUPULETI VENKATA LAKSHMI E.G. DIST Vs CHIEF ELECTION COMMR SECBAD & 2 OTHERS	T V JAGGI REDDY	V V PRABHAKARA RAO SHANTHI NEELAM KRISHNA RAO M	EAST GODAVARI
181	WP/34756/2012 IA 1/2012(WPMP 44205/2012) Suspension Petition	THE PUBLIC INFORMATION OFFICER- CUM-PRINCIPAL C.S.R. Vs A.P. INFORMATION COMMISSION	Y V RAVI PRASAD ANUP KOUSHIK KARAVADI	KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION) G SESHADRI(SC FOR MPP ZPP) G VENKATA REDDY MADHAVA RAO NALLURI	PRAKASAM
182	WP/8819/2013 IA 2/2013(WPMP 11005/2013) Suspension Petition	KRISHNAPATNAM PORT COMPANY LIMITED Vs THE GOVERNMENT OF ANDHRA PRADESH	GINJUPALLI SUBBA RAO	GP FOR GENERAL ADMINISTRATION KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION) CH VEDAVANI GP FOR REVENUE GP FOR LABOUR	SPS NELLORE
183	WP/25770/2013 IA 1/2013(WPMP 31806/2013) Direction Petition IA 1/2023 For Being Mentioned	DHANABALA NARSIMHULU VISAKHAPATNAM DIST & ANR Vs DIST COLLECTOR VISAKHAPATNAM DIST & 2 OTHERS	T V SRI DEVI	GP FOR LAND ACQUISITION	VISAKHAPATNAM
184	WP/5846/2014 IA 1/2014(WPMP 7270/2014) Direction Petition	TIRUMALA VADUGU NAMBI RAMANUJA KODAM DHARMA PARIPALANA ANAN Vs TIRUMALA TIRUPATI DEVASTHANAMS CHITTOOR	K A NARASIMHAM	ANUP KOUSHIK KARAVADI	CHITTOOR
185	WP/6986/2014 IA 1/2014(WPMP 8649/2014) Suspension Petition IA 2/2014(WPMP 8650/2014) Direction Petition	SRI TIRUMALA TIRUPATI DEVASTHANAMS Vs THE STATE OF ANDHRA PRADESH	C SRINIVASA BABA	GP FOR GENERAL ADMINISTRATION T LAKSHMI NARAYANA KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION)	CHITTOOR
186	WP/32033/2014	THE RANGAPURAM HANDLOOM WEAVERS CO-OP.YSR KADAPA. Vs THE GOVT.OF A.P.HANDLOOMSHYD.& 3 OTRS.	B SESIBUSHAN RAO	GP FOR INDUSTRIES & COMMERCE (AP)	YSR KADAPA

187	WP/38547/2015	NARAYANA ENG COLL Vs PRL...SECY. HIGHER EDUCATION DEPT. HYD. & 4 OTHERS	V B SUBRAHMANYAM	GP FOR HIGHER EDUCATION KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION)	SPS NELLORE
188	WP/39853/2015 IA 1/2015(WPMP 51433/2015) Suspension Petition	SMT. S . PADMAVATHI Vs THE ANDHRA PRADESH INFORMATION COMMISSION	E V V S RAVI KUMAR	KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION) GP FOR GENERAL ADMINISTRATION CH VEDAVANI GP FOR EDUCATION	EAST GODAVARI
189	WP/8085/2016 IA 1/2016(WPMP 10268/2016) Suspension Petition	SRI S. LAKSHMINARAYANA Vs THE STATE INFORMATION COMMISSIONER	B SOMASEKHAR	KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION) GP FOR LABOUR	VISAKHAPATNAM
190	WP/8088/2016 IA 1/2016(WPMP 10271/2016) Suspension Petition	SRI S. LAKSHMINARAYANA Vs THE STATE INFORMATION COMMISSIONER	B SOMASEKHAR	KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION)	VISAKHAPATNAM
191	WP/8120/2016 IA 1/2016(WPMP 10305/2016) Suspension Petition	SRI R. SRINIVASA RAO Vs THE STATE INFORMATION COMMISSIONER	B SOMASEKHAR	MOHSINA PARVEEN(SC FOR A.P IC) KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION)	VISAKHAPATNAM
192	WP/9145/2016 IA 1/2016(WPMP 11594/2016) Direction Petition	VANJAM PAPA RAO Vs THE STATE OF ANDHRA PRADESH	K RATHANGA PANI REDDY	GP FOR LABOUR (TG) M SUDHIR KUMAR	KHAMMAM
193	WP/13708/2016 IA 1/2016(WPMP 17121/2016) Direction Petition	P NAGARAJU KURNOOL DIST. Vs DIRECTOR PUB HEALTH & F.W. DEPT. HYD & 4 OTHERS	T V V KOTESWARA RAO	GP FOR MEDICAL HEALTH FW KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION) MOHSINA PARVEEN(SC FOR A.P IC)	KURNOOL
194	WP/29961/2016 IA 1/2016(WPMP 37070/2016)-Direction Petition	LANCO INDUSTRIES EMPLOYEES UNION Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	V MALLIK	GP FOR LABOUR (AP) G V S GANESH	CHITTOOR